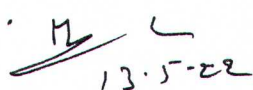


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 09.05.2022 To 13.05.2022				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/51869/2018	FO/50392/2022	06/05/2022	10/05/2022
2.	E/3704/2006	FO/50407/2022	10/05/2022	11/05/2022
		<u>MISC ORDER</u>		
1.	E/MISC/50287/2020 IN E/51282/2017	MO/50177/2022	12/05/2022	13/05/2022
		<u>STAY ORDER</u>		
1.	E/STAY/51177/2019 IN E/52756/2019	SO/50179/2022	12/05/2022	13/05/2022
		<u>I.O. ORDER</u>		
		Nil		
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by: Vikash(LDC)